

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/573/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SIDDARTH MERCHANTILE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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B. NATARAJAN
98410 75479

FOR RESPONDENT
COUNSEL

B. S. [Signature]

2. Kumarpal R Chopra
Sandeep Kumar

Counsel for Creditor

[Signature]

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he has not received the copy of the petition. Counsel for petitioner is directed to furnish a copy of the petition and other documents relied upon. Time extended at request of respondent. Put up on 18.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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